

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a). No, Sir.

(b) Does not arise.

[English]

Allotment of Wagons to F.C.I.

1896. SHRI HANNAN MOLLAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the non availability of wagons to the Food Corporation of India caused problem in supply of foodgrains to West Bengal;

(b) if so, the position of wagons given by the railways to the Food Corporation of India for supply food and other materials in West Bengal during the last six months, month-wise; and

(c) the steps the Government propose to take in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a). No, Sir.

(b) and (c) Do not arise.

New Lines in Madhya Pradesh

1897. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of places where survey has been conducted to lay new railway lines during the last three years and the current year particularly in Madhya Pradesh; and

(b) the estimated cost of these new railway lines projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a). Seven surveys for new lines have been conducted/ are in progress in the State of Madhya Pradesh during the

last 3 years and the current year.

(b) Decision on construction of these lines will depend on the results of surveys and availability of funds.

Non-Practising allowance

1898. SHRI ANAND RATNA MAURYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the basis and rationale of providing non-practising allowance to medical officers, technical officers and subordinate officers of the Ministry;

(b) whether there is any discrepancy in the applicability of sanctioning no-Practising allowance to class II officers; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) The basis and rationale of providing non-practising allowance to medical officers, technical officers and subordinate is to prevent private practice by these doctors

(b) No, Sir.

(c) Does not arise.

[Translation]

Maternal and Child Health Programme in Bihar

1899. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total expenditure incurred under the maternal and child health services programme in Rohtas, Bhopur, Patna, East and West Champaran districts of Bihar; and

(b) the target fixed under the programme and the extent to which it has been achieved during the last three years?